

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 10739/2018

(Arising out of impugned final judgment and order dated 25-01-2018 in SA No. 1036/2005 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

RAM SURAT VERMA & ORS.

Petitioner(s)

VERSUS

U.P. FOREST CORPORATION & ORS.

Respondent(s)

IA No. 33473/2019 - EXEMPTION FROM FILING O.T.

WITH

SLP(C) No. 20480-20483/2018 (XI)

SLP(C) No. 307/2019 (XI)

IA No. 179032/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Date : 20-05-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE SANJAY KAROL

(VACATION BENCH)

For Petitioner(s) Mr. R. C. Kaushik, AOR

Mr. Prakash Kumar Singh, AOR
Mr. Sanjeev Bhatnagar, Adv.
Mr. Sounak S Das, Adv.
Mr. Anshul Kumar, Adv.
Mrs. Sonia Rajesh, Adv.
Mrs. Pooja Singh, Adv.
Ms. Subhavana, Adv.

Mr. Nagarkatti Kartik Uday, AOR

For Respondent(s) Mr. M. R. Shamshad, AOR
Mr. Arijit Sarkar, Adv.
Ms. Nabeela Jamil, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List in the month of August, 2024.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)